

Rep. by Act... 56... of 1974, S. 2 & S. 1

THE INDIAN TARIFF (AMENDMENT) ACT, 1964

No. 51 OF 1964

[28th December, 1964]

An Act further to amend the Indian Tariff Act, 1934

BE it enacted by Parliament in the Fifteenth Year of the Republic of India as follows:—

Short title
and com-
mencement.

1. (1) This Act may be called the Indian Tariff (Amendment) Act, 1964.

(2) The provisions of clauses (i), (iv) and (v) of section 2 shall come into force on the 1st day of January, 1965, and the remaining provisions shall come into force at once.

Amendment
of First
Schedule.

2. In the First Schedule to the Indian Tariff Act, 1934,—

32 of 1934.

(i) in Items Nos. 28(4), 28(33), 28(34) and 30(14),—

(a) in the third column headed "Nature of duty", for the word "Protective", wherever it occurs, the word "Revenue" shall be substituted;

(b) in the last column headed "Duration of protective rates of duty", the existing entries shall be omitted;

(ii) after Item No. 28(34), the following Items shall be inserted, namely:—

28(35)	2-amino-anthraquinone— (a) of British manufacture ; (b) not of British manufacture.	Protective Protective	45 per cent. <i>ad</i> <i>valorem.</i> 55 per cent. <i>ad</i> <i>valorem.</i>	December 31st, 1967. December 31st, 1967.
28(36)	Benzanthrone— (a) of British manufacture ; (b) not of British manufacture.	Protective Protective	65 per cent. <i>ad</i> <i>valorem.</i> 75 per cent. <i>ad</i> <i>valorem.</i>	December 31st, 1967. December 31st, 1967.
28(37)	Beta Oxy Naphthoic Acid— (a) of British manufacture ; (b) not of British manufacture.	Protective Protective	65 per cent. <i>ad</i> <i>valorem.</i> 75 per cent. <i>ad</i> <i>valorem.</i>	December 31st, 1967. December 31st, 1967. "

(iii) in Item No. 30(1), for sub-item (b), the following sub-item shall be substituted, namely:—

"(b)	Coupling dyes of the Naphthol group— (i) naphthols ; (ii) fast colour bases ; (iii) bases other than at (ii) above	Protective Protective Revenue	50 per cent. <i>ad</i> <i>valorem.</i> 75 per cent. <i>ad</i> <i>valorem.</i> 50 per cent. <i>ad</i> <i>valorem.</i>	December 31st, 1967. December 31st, 1967. .. "
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- (iv) in Items Nos. 30(15) and 30(16), in the last column headed "Duration of protective rates of duty", for the word, figures and letters "December 31st, 1964", the word, figures and letters "December 31st, 1967" shall be substituted;
- (v) in Items Nos. 66(a) and 66(1), in the last column headed "Duration of protective rates of duty", for the word, figures and letters "December 31st, 1964", the word, figures and letters "December 31st, 1968" shall be substituted.